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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CO.PET. 292/2004 and CO.APPL. 989/2007, 2258/2014,**  
**4263/2016**

**PACIFIC CONVERGENCE CORPN. LTD. .... Petitioner**

Through:

versus

**DATA ACCESS (INDIA) LTD. .... Respondent**

Through: Mr. Abhey Narula, Advocate for  
Canara Bank (M- 9999821737)  
Mr. D. Bhattacharya, Adv. for OL.  
Mr. Satyajit Sarna and Mr. Devashish  
Marwah, Advocates for OARC. (M-  
(7042492843))

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**  
**% 03.10.2023**

1. This hearing has been done through hybrid mode.
2. Adjournment is sought on behalf of Mr. Aditya Vikram Bhatt appearing for Odyssey America Reinsurance Corporation (OARC).
3. Written submissions filed by the parties are taken on record.
4. List on 16<sup>th</sup> January, 2024.

**PRATHIBA M. SINGH, J.**

**OCTOBER 3, 2023**

*Rahul*